

(b) whether it is a fact that the Ministry is not happy with the recommendations of the NAC; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Regarding the Communal Violence (Prevention Control and Rehabilitation of Victims) Bill, 2005, the National Advisory Council (NAC) in its meeting dated 14.7.2010 recommended that there was a need for a fresh draft Bill on the subject. On 25.7.2011 the NAC has forwarded a draft Bill titled "Prevention of Communal and Targeted Violence (Access to Justice and Reparations) Bill, 2011 for consideration of this Ministry.

(b) No, Sir.

(c) Does not arise.

Enhancing allocation under SRE

3824. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that there is an urgent need to wean away the tribal people by initiating various confidence building measures; and

(b) if so, whether Government considers enhancing allotment under the head 'community policing' to Rs. 10.00 lakh per district from present Rs. 5.00 Lakh under Security-related Expenditure Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) The Government is implementing several Central Sector/Centrally Sponsored Schemes/Programmes for the socio-economic development of Scheduled Tribes. A list of major schemes/programmes of the Government, for the welfare and development of Scheduled Tribes is given in the Statement (See below). In addition, the Scheduled Tribes are also getting benefit of various other flagship programmes such as Supplementary Nutrition (ICDS), Sarva Shiksha Abhiyan, Road Connectivity (PMGSY), Mahatma Gandhi National Rural Employment Guarantee Act, Housing (Indira Awas Yojana), Health (NRHM), Electrification (RGGVY), Drinking Water Supply, Ashram Schools and Forest Rights Act.

(b) There is a proposal to enhance the unit cost of 'community policing' from Rs. 5 lakh per district per year to Rs. 10 lakh per district per year under the Security-related Expenditure (SRE) Scheme applicable to the Left Wing Extremism (LWE) affected States.

Statement

Major Schemes/Programmes of the Government for the Welfare and Development of Scheduled Tribes

Central Sector Schemes

1. Grant-in-Aid to NGOs for Scheduled Tribes including Coaching and Allied and award for exemplary service.
2. Vocational Training in Tribal Areas
3. Educational Complex in Low Literacy Pockets
4. Grant-in-Aid to State Tribal Development Cooperative Corporation for Minor Forest Produce.
5. Development Primitive Tribal Groups
6. Rajiv Gandhi National Fellowship for Scheduled Tribe Students
7. Scheme of Institute of Excellence/Top Class Institute
8. National Overseas Scholarships for Scheduled Tribes
9. Investment in TRIFED

Centrally Sponsored Schemes

10. Schemes of Post-Matric, Book Bank and Upgradation of Merit of Scheduled Tribe Students
11. Girls Hostel and Boys Hostel for Scheduled Tribes
12. Ashram Schools in Tribal Sub-Plan Areas
13. Research Information and Mass Education, Tribal Festival and Others
14. Information and Technology

Special Area Programme

15. Special Central Assistance to Tribal Sub Plan
16. Grant-in-Aid under Article 275(1) of the Constitution

Privacy issues involved in NATGRID

3825. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the project "National Intelligence Grid" (NATGRID) is implemented on time-bound basis;